CV) Notification S.R.O. No. 1983 1204(9)/A/57-PY. II), dated the 12th June, 1957, publishing an amendment in the Bombay Wheat (Movement Control) Order, 1956.

[Placed in Library. See No. S-143/57.]

(vi) Notification S.R.O. No. 1984 (204(10)/A/57-PY. II), dated the 12th June, 1957, publishing an amendment in the Calcutta Wheat (Movement Control) Order, 1956.

[Placed in Library. See No. S-144/57.]

(vii) Notification S.R.O. No. 1986 (201(3)/57-PY. II), dated the 13th June, 1957, publishing the Inter-Zonal Wheat Movement Control Order, 1957.

[Placed in Library. See No. S-145/57.]

(viii) Notification S.R.O. No. 2251 (204(15)/57-PY. II), dated the 6th July, 1957, publishing an amendment in the Orissa Rice (Prohibition of Export) Order, 1957.

[Placed in Library. See No. S-146/57.]

(ix) Notification S.R.O. No. 2258A (201(4)/57-PY. II), dated the 9th July, 1957, publishing the Rice (Southern Zone) Movement Control Order, 1957. [Placed in Library. See No. S-147/ S7.]

ACTION TAKEN ON ASSURANCES, PRO-MISES AND UNDERTAKINGS GIVEN IN THE HOUSE

Shri MANUBHAI SHAH: On V ehalf of Shri Satyanarayan Sinha I beg to lay on the Table the following statements showing the action taken toy the Government on the various assurances, promises and undertakings given during the sessions shown against each: —

(i) Statement No. II Seventeenth Session, 1957. (ii) First Statement Sixteenth Session, 1957. Fifteenth (iii) Statement No. VII ... Session, 1956. (iv) Statement No. X Fourtenth Session, 1956. Thirteenth (v) Statement No. XII ... Se.sion, 1956. (vi) Statement No. XII .. Twelfth Session, 1956. (vii) Statement No. XII ... Eleventh Session, 1955

[See Appendix XVIII, Annexure Nos. 14 to 20 for (i) to (vii).]

MOTION FOR PAPERS

SHRI BHUPESH GUPTA (West Bengal): Sir, I have given notice of a motion for papers to raise a discussion on the British aggression in Oman. Sir, the matter is being discussed all over the world and an appeal has been made to the Bandung Conference powers and yet our Govem-ment is still silent. Therefore, Sir, I would very much request you to impress upon the Government that we have an opportunity in this House to discuss the question of aggression in Oman and to decide on what steps the Government should take in order to stop it.

LEAVE OF ABSENCE TO KAKA-SAHEB KALELKAR

MR. CHAIRMAN: I have to inform Members that the following, letter dated the llth July 1957, has been received from Kakashaheb Kalel-kar:—.

"At the invitation of some Buddhist friends I am proceeding to Japan on the 21st of this month. I am desired to visit various places in Japan.

Then there is the international P.E.N. Congress Conference. I am asked to attend this Conference as one of the delegates from India.